

Nomination of cases by Hon'ble the Acting Chief Justice on 23.05.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 23728/2002 with W. P. - 23599/2002	Hon'ble Krishna Murari, J.	Writ C-II Section on 24.05.2016
2	CrI. W. P. - 9872/2016 (Correction Application) with Nomination Application – 158807/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 24.05.2016
3	CrI. W. P. - 10168/2016 (Correction Application) with Nomination Application – 172709/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 24.05.2016
4	CrI. W. P. - 10210/2016 (Correction Application) with Nomination Application – 172708/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 24.05.2016
5	CrI. W. P. - 9822/2016 (Correction Application) with Nomination Application – 172707/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 24.05.2016
6	W. P. - 21194/2013	Hon'ble Krishna Murari, J.	Writ C-II Section on 24.05.2016
7	W. P. - 24250/2002	Hon'ble Krishna Murari, J.	Writ C-I Section on 24.05.2016
8	W. P. - 22789/2002 with W. P. - 19427/1995 with W. P. - 50923/1999	Hon'ble Krishna Murari, J.	Writ C-I Section on 24.05.2016
9	CrI. Appeal – 2497/2015	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 24.05.2016
10	CrI. Appeal 2545/2015	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 24.05.2016
11	CrI. Appeal – 3662/2015	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 24.05.2016
12	CrI. Appeal – 4737/2015	Hon'ble A. K. Tripathi, J.	Criminal Appeal Section on 24.05.2016
13	CrI. Appeal – 6488/2009	Hon'ble S. K. Gupta, J.	Criminal Appeal Section on 24.05.2016

14	Crl. Appeal – 749/2013	Hon'ble Dilip Gupta, J.	Criminal Appeal Section on 24.05.2016
Bench Comprising			
15	W. P. - 3336/2016 with W. P. (P. I. L.) - 4845/2016 with W. P. - 6022/2016 with W. P. - 6775/2016 with W. P. - 9819/2016 with W. P. - 20504/2016	Hon'ble Tarun Agarwala, J. and Hon'ble V. K. Misra, J.	Writ C-II Section on 24.05.2016
16	W. P. - 15299/2016	Hon'ble Tarun Agarwala, J. and Hon'ble V. K. Misra, J.	Writ C-II Section on 24.05.2016
17	W. P. - 65017/2015	Hon'ble Tarun Agarwala, J. and Hon'ble V. K. Misra, J.	Writ C-II Section on 24.05.2016
18	W. P. - 41666/2015 (Recall Application)	Hon'ble Krishna Murari, J. and Hon'ble V. K. Birla, J.	Writ C-II Section on 24.05.2016
19	W. P. - 8917/2016 (Time Extension Application)	Hon'ble Sudhir Agarwal, J. and Hon'ble S. B. Singh, J.	Writ C-II Section on 24.05.2016
20	W. P. - 56766/2015 (Review Applictaion)	Hon'ble Sudhir Agarwal, J. and Hon'ble Mukhtar Ahmad, J.	Writ C-II Section on 24.05.2016
21	W. P. - 47731/2015 (Review Applictaion)	Hon'ble Sudhir Agarwal, J. and Hon'ble Mukhtar Ahmad, J.	Writ C-II Section on 24.05.2016
22	Crl. Appeal – 6694/2009	Hon'ble A. K. Tripathi, J. and Hon'ble Anjani Kumar Mishra, J.	Criminal Appeal Section on 24.05.2016
23	Crl. Appeal – 4745/2014	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 24.05.2016
24	Crl. Appeal – 1703/2013	Hon'ble A. K. Tripathi, J. and Hon'ble K. N. Bajpayee, J.	Criminal Appeal Section on 24.05.2016
25	Crl. Appeal – 2394/2013	Hon'ble A. K. Tripathi, J. and Hon'ble Pankaj Naqvi, J.	Criminal Appeal Section on 24.05.2016
Hon....., J.			
26	W. P. - 32311/2014	Hon'ble R. S. R. Maurya, J.	Writ A-I Section on 24.05.2016
27	W. P. - 2428/1976	Hon'ble R. S. R. Maurya, J.	Writ B Section on 24.05.2016
28	Bail – 1990/2015 with Bail – 10089/2014	Hon'ble Pankaj Naqvi, J. (both the matter)	Bail Section on 24.05.2016

	with Bail – 23369/2012 with Crl. R. - 3032/2013		
29	Bail – 6345/2016	Hon'ble Pankaj Naqvi, J.	Bail Section on 24.05.2016
30	F.A.F.O. Defective – 334/2015	Hon'ble S. P. Kesarwani, J.	F.A.F.O. Section on 24.05.2016
31	Crl. Revision – 3914/2012	Hon'ble Mohd. Tahir, J.	Criminal Revision Section on 24.05.2016
32	Crl. M. A. (U/S 482 Cr.P.C.) - 7260/2015	Hon'ble N. A. Moonis, J.	482 Section on 24.05.2016
33	W. P. - 23674/2016	Hon'ble Sunita Agarwal, J.	Computer Fresh Section on 23.05.2016
34	W. P. - 23558/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 23.05.2016
35	W. P. - 23601/2016	Hon'ble Pankaj Mithal, J.	Computer Fresh Section on 23.05.2016
36	Crl. M. A. - 16316/2016 (N.R.H.M. Scam Matter)	Hon'ble Arun Tandon, J.	Listing Section on 23.05.2016
Appropriate Court dealing with such matters			
37	Bail – 42303/2015 with Bail – 8451/2013 with Bail – 32882/2012 with Bail – 17125/2012 with Bail – 8452/2013 with Bail – 32881/2012 with Bail – 7137/2012	Appropriate Court dealing with such matters	Bail Section on 24.05.2016
38	Crl. Revision – 3443/2013	Appropriate Court dealing with such matters	Criminal Revision Section on 24.05.2016
39	Crl. M. A. (U/S 482 Cr.P.C.) - 13405/2016	Appropriate Court dealing with such matters	Listing Section on 23.05.2016
Special Order			
40	P.I.L. (W.P.) - 15255/2015 (Modification Application) with Nomination Application – 172706/2016	“List before the bench presided over by Hon'ble Dilip Gupta, J. alongwith Hon'ble Manoj Kumar Gupta, J.”	Writ C-II Section on 24.05.2016

41	F.A.F.O. - 577/1984 with Nomination Application – 164914/2016	“The concerned Judge is available. Application accordingly stands rejected.”	F.A.F.O. Section on 24.05.2016
42	CrI. Appeal – 1725/2013	“Matter be placed before bench presided over by Hon'ble A. K. Tripathi, J.”	Criminal Appeal Section on 24.05.2016
43	Election Petition – 10/2014	“Sri M. C. Tripathi is assigned to decide/try the Election petition under sub section (2) of section 80-A of R P Act 1951 and Rule 4 Chapter XV-A of High Court rules.”	Company Section on 24.05.2016

BY ORDER OF HON'BLE ACTING THE CHIEF JUSTICE

J.R.(LISTING)
24/05/2016